

TRAVANCORE-COCHIN POLICE

2267. { **Shri Punnoose:**
Shri V. P. Nayar:

Will the Minister of Home Affairs be pleased to state:

(a) the number of complaints received by the Government of Travancore-Cochin in each of the years 1953, 1954, 1955 and 1956 (till the 30th April, 1956) alleging manhandling, torture, bribery and murder by the Travancore-Cochin Police;

(b) the number of such complaints that were investigated departmentally and how many resulted in trials or enquiries in court; and

(c) the number of persons who have complained that they were injured while in custody of the police in each of the above years?

The Minister of Home Affairs (Pandit G. B. Pant): (a) to (c). The information is being collected and will be laid on the Table of the Lok Sabha in due course.

LOANS TO JAMMU AND KASHMIR

2268. **Shri Kamath:** Will the Minister of Home Affairs be pleased to state:

(a) the total amount of grants and loans separately made to the Government of Jammu and Kashmir since 26th January, 1950;

(b) how much of the loans has been repaid so far;

(c) whether the accounts of the Jammu and Kashmir Government are audited by the Comptroller and Auditor General; and

(d) if not, the kind of financial control that is exercised over the expenditure of monies by the Jammu and Kashmir Government?

The Minister of Home Affairs (Pandit G. B. Pant): (a) to (d). The information is being collected and will be laid on the Table of the House as soon as possible.

नागा विद्रोही

२२६६. **श्री रघुनाथ सिंह:** क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि अब तक कितने नागा विद्रोहियों ने सरकार के सामने आत्म समर्पण किया है ?

गृह-कार्य मंत्री (पंडित जी० बी० पंत): छ: ।

दासता-विरोधी आदिवासी संरक्षण संस्था

२२७०. **श्री रघुनाथ सिंह:** क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान दासता-विरोधी आदिवासी संरक्षण संस्था के इस वक्तव्य की ओर दिलाया गया है, जिसमें यह कहा गया है कि अमेरिका, अरब और एशियायी देशों में दासता की प्रथा और दासों का व्यापार पुनर्जीवित हो गया है; और

(ख) यदि हां, तो क्या इस प्रकार का कोई प्रमाण भारत में भी मिला है ?

गृह-कार्य मंत्री (पंडित जी० बी० पंत): (क) तथा (ख) जी नहीं ।

SCIENTISTS DELEGATION TO RUSSIA

2271. **Shri Kamath:** Will the Minister of Natural Resources and Scientific Research be pleased to refer to the reply given to Unstarred Question No. 623 on the 31st March, 1956, and state:

(a) whether the consideration of the report of the Scientists Delegation to Russia has been concluded; and

(b) if so, the results thereof and decisions taken, if any?

The Minister of Natural Resources (Shri K. D. Malaviya): (a) Yes, Sir.

(b) The following decisions have been taken on the basis of the recommendations in the report:

(1) It is proposed to undertake exploration for oil on an extensive scale i.e., in several areas.

(2) It is proposed to set up a commission with wide financial and administrative powers.